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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CS(OS) 1688/2003, I.A. 4500/2019, I.A. 4501/2019, I.A. 400/2023  
DEOKI NANDAN SUREKHA

..... Plaintiff

Through: Mr. Rajender Agarwal, Advocate.

versus

V.K.GUPTA AND ORS.

..... Defendants

Through: Mr. A.K. Singla, Sr. Advocate with  
Mr. Rahul Shukla and Mr.  
Ramandeep Singh, Advocate for D-1,  
2 & 4.  
Mr .Pankaj Gupta, Advocate for D-3.

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+ CS(OS) 297/2017, I.A. 10324/2017, I.A. 17815/2018  
M/S HIND PUSTAK BHANDAR

..... Plaintiff

Through: Mr. A.K. Singla, Sr. Advocate with  
Mr. Rahul Shukla and Mr.  
Ramandeep Singh, Advocate.

versus

MAHENDER KUMAR NIGAM & ANR

..... Defendants

Through: Mr. Rajender Agarwal, Advocate for  
D-2.

**CORAM:**  
**HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA**

**ORDER**  
**24.11.2023**

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1. Written submissions be filed by both the parties within four weeks.
2. List for final arguments on 27.03.2024 at the end of the Board.

**NEENA BANSAL KRISHNA, J**

**NOVEMBER 24, 2023/va**